

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1337
ANSWERED ON 09.02.2023

WIND ENERGY PLANTS

1337. SHRI HAJI FAZLUR REHMAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is working on any action plan to promote power generation by wind energy plants in the country;
- (b) if so, the details thereof;
- (c) the number of wind energy plants presently operational in the country and the quantum of power being generated therefrom; State/UT-Wise; and
- (d) the quantum of funds provided/earmarked by the Government to each of the States to set up the said plants during the last three years and the current year, State/UT-Wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Government has taken several steps to promote renewable energy, including wind energy, in the country. These, *inter alia*, include;

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- Notification of Late Payment Surcharge and related matters Rules 2022,
- Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- declaration of trajectory for Wind Renewable Purchase Obligation (Wind RPO) up to the year 2030,
- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

(c) As on 31st December 2022, wind energy projects of 41,929 MW have been commissioned in the country. The energy generated from wind energy projects is 59.53 billion units during April-December, 2022. The state wise details of commissioned wind energy projects and the energy generated from these projects in last three financial years including current year (upto 31st December, 2022) are given at **Annexure I**.

(d) The wind power projects are set up mostly by private developers based on techno-economic viability of the project. At present, there is no specific scheme/ programme for providing financial support to States for setting up wind power projects.

**Annexure I referred to in reply to part (c) of the Lok Sabha Unstarred Question
No. 1337 for 09.02.2023**

Wind Power installed capacity & Energy Generation

STATE	Cumulative wind power capacity (MW) (as on 31.12.2022)	Energy Generation (in MUs) during last three years including the current financial year (up to 31.12.2022)			
		FY 2019-20	FY 2020- 21	FY 2021-22	April- December, 2022 (Million Units)
Andhra Pradesh	4096.65	7626.63	6557.75	7134.58	6283.17
Gujarat	9866.62	13748.53	13058.52	17854.77	14942.86
Karnataka	5269.65	10148.66	9610.91	9491.62	8012.45
Kerala	62.5	119.76	130.42	136.41	157.68
Madhya Pradesh	2844.29	4425.99	3913.45	4346.66	3653.87
Maharashtra	5012.83	7984.27	6384.74	7085.98	6286.56
Rajasthan	4681.82	6172.70	5708.27	6493.19	4995.24
Tamil Nadu	9963.015	14126.93	14564.99	15821.18	14976.98
Telangana	128.1	238.25	220.91	275.69	223.54
Others	4.3	54.66	0	0	0
Total	41929.775	64646.38	60149.95	68640.07	59532.36